## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

WP(C) No.891/2020 CM No.1957/2020 CM No.1958/2020

Mst. Raja ...Petitioner(s)

Through: Mr. Imtiyaz Ahmad Sofi, Advocate.

Vs.

Union Territory of J&K & Ors.

...Respondent(s)

Through:

**CORAM:** Hon'ble Mr. Justice Sanjay Dhar, Judge

(On Video Conference from residence at Jammu)

(ORDER) 08.06.2020

Record of **WP(C) No.732/2020** titled **Firdous Ahmad Mir** Vs. **Union Territory of J&K & Ors** be kept available for perusal of the Court on the next date.

List again tomorrow i.e. 9th of June, 2020.

(Sanjay Dhar) Judge

Srinagar 08.06.2020 "Bhat Altaf, PS"